

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

972/252/ND/2018

IN THE MATTER OF:

M/s Nanak Com Pvt. Ltd. & Ors.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 11.09.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

**For the Petitioner : Ashish Middha, Adv.
For the Corporate Debtor :
For the Income Tax : Ms. Easha Kadian, Mrs. Lakshmi Gurung,
Adv.
For the ROC : Mrs. Sweety Khattar, AROC**

ORDER

Counsel for the appellant is present. AROC is present and report of ROC is already on record. Proxy counsel for the Income Tax Department is present and no reply on behalf of the Income Tax Department is received in the matter.

Post the matter for further consideration on 23.10.2019.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)